

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1545
TO BE ANSWERED ON 04TH MARCH, 2020**

CRITERIA FOR CALCULATING JOB CREATION

1545. DR. BANDA PRAKASH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Ministry is considering to bring establishments deploying less than ten people into the fold of job creation data;**
- (b) if so, small business and even shops run by a single owner or with one employee too will be part of the employment generations numbers; and**
- (c) the criteria to calculating job creation by Government in the last five years, if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): There is no such proposal under consideration to bring establishment deploying less than ten people into the fold on job creation data. However, National Statistical Office (NSO), Ministry of Statistics & Programme Implementation conducts annual employment and unemployment survey namely, Periodic Labour Force Survey (PLFS) since 2017-18 with the aim to provide quarterly changes of various indicators of the labour market for urban areas and the annual estimates of different labour force indicators for both rural and urban areas, at State/UT and all India level. Being household survey, it captures all types of employment viz., self-employment, regular wage/ salaried employed and casual labourers for all sectors. Previously, these indicators were provided by quinquennial labour force surveys on employment and unemployment conducted by National Statistical Office (NSO) and Annual Employment-Unemployment Survey of Labour Bureau.

In addition, NSO also conducts Economic Census which captures all entrepreneurial units involved in any economic activities of either agricultural or non-agricultural sector which engaged in production and/or distribution of goods and/or services not for the sole purpose of own consumption
